

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO: - 10954 - JK (LD) of 2025**

**DATED:- 29 - 08 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government

Dated: - 29.08.2025

No:-LAW-OIC/08/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
29.08.25

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



**Annexure to the Government Order No:- 10954 - JK(LD) of 2025 dated 29.08.2025.**

S.No.	Case No.	Title of case	Name of the OIC with designation
1	Appeal for CAT Order	U.T of J&K and others VS Bodh Raj	Rashpal Singh, Executive Engineer PHE Rural Division Jammu
2	OA No: /2025	Tasidug Hussain Dar VS UT of J&K	Rehmatullah Shah, Under Secretary to Government, Jal Shakti Departemnt
3	WP(C) No. ___/2025	titled U.T OF J&K and others Versus Krishan Chander	Er. Hafizullah Reshi, Executive Engineer, Tube Well Irrigation Division, Jammu
4	C.P. No. 414/2025	titled 'Daljeet Singh Vs Shri Shaleen Kabra, IAS and others'	Er. Abnish Kumar, Executive Engineer, Flood Control Division, Kathua
5	LPA No: ___/2025	titled 'UT of J&K and Others V/s Sunil Choudhary'	Er. Rajeev Ghai, XEN Irrigation Divison-2, Jammu
6	O.A 1586/2022	Bodh Raj Vs UT of J&K and ors	Rashpal Singh, Executive Engineer PHE Rural Division Jammu
7	WP(C) ___/2025	, UT of J&K & Ors Vs. Gautam Sharma & Ors.	Er. Hafizullah Reshi, Executive Engineer, Tube Well Irrigation Division, Jammu
8	WP(C) No. ___/2025, TA No. 5088/2021 of 2020	titled Ashok Kumar vs State of J&K & Ors	Narinder Singh, Executivte Engineer QCPD Jammu
9	C.P 230 of 2023 in O.A 687/2023	Bachan Singh V/s Sh. Shaleen Kabra Financial Commissioner to Government	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
10	C.P. 395 of 2025 In O.A./1287/2021	DEVI DASS Vs SHRI SHALEEN KABRA, IAS AND ORS	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
11	C.P. 308 of 2025 in T.A 1527/2020	Ghulam Nabi and Ors V/s Shri Shaleen Kabra, IAS and Ors	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
12	CCP(S) No. 81 of 2023 in WPC No. 834/2022	Inder Singh Soodan V/s Rajinder Gupta Executive Engineer	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
13	O.A 914 of 2025	Kamlesh Devi V/s UT of J&K and ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
14	O.A No. 48/2024	Rajinder Singh Vs U T of J&K and Ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
15	O.A 488 of 2025	Geeta Devi vs UT of J&K and Ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor

*Reysoyale*

*Jm*